## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(CAA)187(PB)/2017

## IN THE MATTER OF:

Kaizen Life Science Pvt. Ltd. And Bullish Trading Pvt. Ltd.

Applicant/petitioner

## Order under Section 230-232 of the Companies Act

Order delivered on 31.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/Petitioner : Mr. Chetan Khanna, PCS

For the Respondent

ORDER

By Order of the Bench, matter is listed on 28.11.2017.

(Nirmala Vincent) Court Officer

V.Sethi 31.10.2017